

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 27.
TO BE ANSWERED ON WEDNESDAY, THE 2ND FEBRUARY, 2022.**

NATIONAL SINGLE WINDOW SYSTEM

27. SHRI GYANESHWAR PATIL:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the total number of Departments that have been linked with the National Single Window System so far; and
- (b) the definition and functioning of National Single Window System including the details thereof?

ANSWER

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) & (b):** Department for Promotion of Industry and Internal Trade, along with Invest India, initiated the process of developing the portal as a National Single Window System (NSWS). Envisioned as a one-stop shop for taking all the regulatory approvals and services in the country, NSWS [www.nsws.gov.in] was soft-launched on 22nd September, 2021 by Hon'ble Commerce & Industry Minister.

This national portal integrates the existing clearance systems of various Ministries/ Departments of Government of India and State Governments without disruption to their existing IT portals.

Currently, IT portals of 19 Ministries/ Departments and 13 States' Single Window Systems have been linked with the NSWS Portal. List of the linked Ministries/ Departments and States may be seen at **Annexure**.

The Know Your Approvals (KYA) Module, a pre-investment advisory has been launched with more than 3000 approvals of Central Ministries/ Departments and various States.

The Unified Application Form (UAF) has been enabled as a common application form for potential investors and is a dynamic form that captures all basic investor details, ensuring that there is no duplication of information being requested from investor.

Central Document Repository, a personalized document storage facility facilitates the investors to upload required documents and attach them to the forms as per the requirements of each approval.

Once the investors complete the forms and submit all the required documents, they are prompted to make payment through the Payment Service on the NSWIS corresponding to all the applications made. Once the application is submitted on the NSWIS, the investors are able to monitor status of the application through the Investor dashboard. Apart from obtaining the final approval status on the NSWIS, the investors are also able to raise queries and grievance as needed.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 27 FOR ANSWER ON 02.02.2022.

Ministries/ Departments linked with NSWS:

1. M/o Corporate Affairs
2. M/o Environment, Forest & Climate Change
3. M/o Labour & Employment
4. D/o Food & Public Distribution
5. D/o Consumer Affairs
6. M/o Health & Family Welfare (FSSAI & CDSCO)
7. D/o Promotion of Industry and Internal Trade
8. D/o Commerce
9. D/o Telecommunications
10. M/o Information & Broadcasting
11. M/o Power
12. M/o Railways
13. D/o Biotechnology
14. D/o Revenue
15. M/o Civil Aviation
16. M/o Agriculture & Farmers Welfare
17. D/o Fisheries
18. M/o Textiles
19. M/o Petroleum and Natural Gas

States linked with NSWS:

1. Goa
2. Gujarat
3. Himachal Pradesh
4. Odisha
5. Uttar Pradesh
6. Uttarakhand
7. Punjab
8. Karnataka
9. Madhya Pradesh
10. Andhra Pradesh
11. Telangana
12. Maharashtra
13. Tamil Nadu
